

SL. No.17

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 24.04.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/136/2022
<b>NAME OF THE COMPANY</b>	Turbo Megha Airways Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Air Works India (Engineering) Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Turbo Megha Airways Pvt Ltd
<b>UNDER SECTION</b>	9 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. S. Rajagopalan for the Petitioner.

Ld. Counsel Mr. Sridhar for the Respondent.

**Matter is adjourned to 01.05.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**